

[Print](#)**Defective Case Register from 2026-08-18 to 2026-08-18**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-RSA/35338/2026	RAMANIKANTA PATTANAIK	2026-08-18	Put up for further S.R after filing C.Copy of Judgment and Decree of both the Courts below and proper Indexing for computing the period of limitation.
2	D-BLAPL/24105/2026	ANIL KUMAR DALAI	2026-08-18	Pending Lower Court case No. mentioned in petition not tally with Rejection order.
3	D-WP(C)/36529/2026	BANSHIDHAR SATAPATHY	2026-08-18	4-AFFIDAVIT/VERIFICATION NOT PROPER. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Age of the petitioner not tally with cause title and affidavit
4	D-CRLMC/22689/2026	GOPAL KRISHNA NAYAK	2026-08-18	1. GR case number not properly mentioned in cause title. 2. Mobile phone number of the victim /Informant Redacting from page no.9. 3. Annexure number not not mentioned in Envelope. 4. Name of the victims Husband Redacting from the para no.6.
5	D-ABLAPL/24723/2026	AMIT KUMAR SAHU	2026-08-18	1. The name and address of the Victim may be redacted from the F.I.R. Copy
6	D-ABLAPL/24764/2026	AMLAN SHAKTI PAUL	2026-08-18	1. The name of the Petitioner and O.P. have not been mentioned in V.nama. 2.Affidavit has not been properly serial marked.
7	D-BLAPL/24339/2026	LOKESH GOURAV MOHARANA	2026-08-18	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.Reference Certificate not properly furnished. 2.As per High Court Notification dated 5.12.2025,Every application for Bail presented to the High Court, the petitioner shall state whether similar application has or has not been made to the Supreme Court and if made, shall state the result thereof.
8	D-CRLMP/23972/2026	MANORANJAN ACHARYA	2026-08-18	Put up SR after redacting namethe name of Victim /informant/address from petition and annex-1 and kept sealed cover
9	D-WP(C)/36528/2026	SUDARSAN BEHERA	2026-08-18	Page 14 and 15 not neat and legible.
10	D-RVWPET/38086/2026	DEBASHIS TRIPATHY,A.G.A	2026-08-18	1. i) Reference certificate not furnished. ii) Anx.-1 wrongly mentioned in prayer.
11	D-RVWPET/38085/2026	DEBASHIS TRIPATHY,A.G.A	2026-08-18	i) Reference certificate not furnished. ii) Anx-1 wrongly mention in prayer
12	D-ABLAPL/24177/2026	JYOTI RANJAN DEO	2026-08-18	i) As per Notification dtd. 05-12-2025 reference certificate not correctly furnished.ii) Page no. 19 20 22 23 and 24 not legible.

13	D-MACA/36438/2026	PRASANTA KUMAR MAHALI	2026-08-18	1. Period of Delay 365 days
14	D-MACA/36575/2026	KAPILA CHARAN NAYAK	2026-08-18	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1. Period of Delay 5129 days 2. Court Fee Rs. 2500/ payable not paid 3. case no not furnish in being aggrieved
15	D-ABLAPL/24178/2026	MANAS KUMAR CHAND	2026-08-18	i)Name of the informant be redacted from cause title. Redacted copy of annexure-1 be filed and unredacted copy of annexure-1 be filed . For Further S.R.
16	D-ABLAPL/24790/2026	SOUBHAGYA SWAIN	2026-08-18	1. Paragraphs in the petition are not properly serial numbered. 2. Annexure 1 is not attested
17	D-ABLAPL/24155/2026	SEJAL NAYAK	2026-08-18	i) Annexure-1 not filed.ii) Address of the victim be redacted from cause title, petition I. A. no.1489/2026. .iii) Annexure-2 and 3 be kept in sealed cover. for further S.R. iv).Subject Code Not Furnished .
18	D-CONTC/37611/2026	ADV	2026-08-18	Para no. wrongly mention in petition and declaration
19	D-CRLMC/24204/2026	SARBESWAR SAHOO	2026-08-18	1. Nomenclature not correctly furnished Sl. no.3 in Index. 2.Synopsis and Date chart not filed. 3. Disposal date of BLAPL No.4271 of 2025 not correctly furnished in reference certificate 4. Year of the BLAPL No. 13472 not furnished in Reference certificate.
20	D-RVWPET/38087/2026	ARABINDA TRIPATHY,A.G.A	2026-08-18	1.Complete On line c. copy of impugned order not filed. 2. i) complete cause title of c. copy of order not filed. ii) Legible copy of page no. 13 15 are to be filed. iii) Put up for SR after removal of defects.
21	D-ABLAPL/24247/2026	PRAFULLA KUMAR BISWAL	2026-08-18	i) As per Notification dtd. 05-12-2025 reference certificate not properly furnished.
22	D-ABLAPL/24226/2026	DHANANJAYA MUND	2026-08-18	) As per Notification dtd 05-12-2025 reference certificate not correctly furnished.ii) Sl. no. 4 of the affidavit not correct.iii) Annexure-1 not marked in page 7.iii) Redacted copy of annexure-1 be filed and Unredacted copy of annexure-1 be kept in sealed cover.For further S.R.
23	D-ABLAPL/24422/2026	BIKASH CHANDRA PARIJA	2026-08-18	Mobile No. of the Informant mentioned in para-6(j) at pg.11 of Annexure-1 be redacted.
24	D-ABLAPL/24243/2026	JYOTIRMAYA SAHOO	2026-08-18	i) P.S. case no and G. R. case no. mentioned in synopsis not tally with annexure-1.
25	D-ABLAPL/24797/2026	AJAYA NAYAK	2026-08-18	1. The P.S. case No. furnished in Cause Title does not tally with that of Prayer portion
26	D-ABLAPL/24244/2026	SANGRAM KESHARI ROUT	2026-08-18	i) Detail address of the deponent not furnished in affidavit.
27	D-ABLAPL/24250/2026	JYOTIRMAYA SAHOO	2026-08-18	i) Page nos 10 to 13 not legible.

28	D-ABLAPL/24108/2026	PRAVAS CHANDRA PANDA	2026-08-18	25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED 1.Reference Certificate not properly furnished. 2.As per High Court Notification dated 5.12.2025,Every application for Bail presented to the High Court, the petitioner shall state whether similar application has or has not been made to the Supreme Court and if made, shall state the result thereof. The petitioner/applicant shall also mentioned whether he/she is/was involved in any other criminal case or not. If yes, particulars and decisions thereof to be furnished. 3.Annexure-3,4,5 not legible. 4.Petition not correctly addressed to Honorable Court.
29	D-WP(C)/37581/2026	SUSANTA KUMAR PRADHAN	2026-08-18	Nomenclature and Date of execution not furnished in V.Nama.
30	D-CONTC/38033/2026	ADV.	2026-08-18	1. Date of CONTC order not correctly furnished Sl. no.5 in Index, Date chart and para no.2.
31	D-WA/35192/2026	SACHIDANANDA SAHOO	2026-08-18	Defect reg. nomenclature
32	D-BLAPL/24535/2026	RAMAKANTA PRADHAN	2026-08-18	i) As per Notification dtd. 05-12-2025 reference certificate not correctly furnished.
33	D-ABLAPL/24435/2026	SAKTI PRASAD DAS	2026-08-18	1.Reference Certificate not properly furnished. 2.As per High Court Notification dated 5.12.2025,Every application for Bail presented to the High Court, the petitioner shall state whether similar application has or has not been made to the Supreme Court and if made, shall state the result thereof. The petitioner/applicant shall also mentioned whether he/she is/was involved in any other criminal case or not. If yes, particulars and decisions thereof to be furnished. 3.Provision Of Law Not properly Furnished.(wrongly mentioned as 2026 instead of 2023)
34	D-WP(C)/36477/2026	GYANA RANJAN SETHI	2026-08-18	KINDLY RECTIFY THE SERIAL NO OF THE RESPONDENT.
35	D-BLAPL/24724/2026	JYOTI PRAKASH NAYAK	2026-08-18	31-As per standing order the details of victim/informant shall not be mentioned in the petition. Annexure-1 be kept in cover.
36	D-BLAPL/24713/2026	ANKANN PANDA	2026-08-18	.Subject Code incorrectly Mentioned
37	D-ABLAPL/24136/2026	PRAVASH CHANDRA JENA	2026-08-18	1.Reference Certificate not properly furnished. 2.As per High Court Notification dated 5.12.2025,Every application for Bail presented to the High Court, the petitioner shall state whether similar application has or has not been made to the Supreme Court and if made, shall state the result thereof. The petitioner/applicant shall also

				mentioned whether he/she is/was involved in any other criminal case or not. If yes, particulars and decisions thereof to be furnished.
38	D-BLAPL/24347/2026	GYANENDRA CHANDRA SWAIN	2026-08-18	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.Reference Certificate not properly furnished. 2.As per High Court Notification dated 5.12.2025,Every application for Bail presented to the High Court, the petitioner shall state whether similar application has or has not been made to the Supreme Court and if made, shall state the result thereof. The petitioner/applicant shall also mentioned whether he/she is/was involved in any other criminal case or not. If yes, particulars and decisions thereof to be furnished. 3.Name and details of relative AND mobile no. of victim mentioned at pg. 17-18 be redacted.
39	D-ABLAPL/24423/2026	PRAVASH CHANDRA JENA	2026-08-18	1.Reference Certificate not properly furnished. 2.As per High Court Notification dated 5.12.2025,Every application for Bail presented to the High Court, the petitioner shall state whether similar application has or has not been made to the Supreme Court and if made, shall state the result thereof. The petitioner/applicant shall also mentioned whether he/she is/was involved in any other criminal case or not. If yes, particulars and decisions thereof to be furnished.
40	D-ABLAPL/24106/2026	JAJATI KESHARI KHUNTIA	2026-08-18	1.Name and details of Informant-cum-victim mentioned in para-6(a) to (j) at pg. 13, pg. 14-15, para-12 at pg. 16 of Annexure-1 AND pg.25 26 27 28 29 of Annexure-3 be redacted. 2.Redacted copy of the same be filed. 3.Non-redacted copy of Annexure-1 AND Annexure-3 be kept in closed envelop. For further S.R.
41	D-BLAPL/24541/2026	BIDHUBHUSAN NAYAK	2026-08-18	20-VERNACULAR CERTIFICATE NOT FURNISHED. i) C. Copy of rejection order not in proper place and not page and annexure -2 marked.ii) Page mark of index and book mark not tally each other.
42	D-BLAPL/24109/2026	JAGAJIBAN PRADHAN	2026-08-18	Lower Court case pending before the Court mentioned in petition not tally with Rejection order.
43	D-ABLAPL/24111/2026	SUPRAVA BEHERA	2026-08-18	29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION

44	D-ABLAPL/24121/2026	RUDRA NARAYAN PARIJA	2026-08-18	1.Reference Certificate not properly furnished. 2.As per High Court Notification dated 5.12.2025,Every application for Bail presented to the High Court, the petitioner shall state whether similar application has or has not been made to the Supreme Court and if made, shall state the result thereof. The petitioner/applicant shall also mentioned whether he/she is/was involved in any other criminal case or not. If yes, particulars and decisions thereof to be furnished. 3.Detailed address of the victim mentioned in para6(h) at page-8 of Annexure-1 be redacted.
45	D-ABLAPL/24134/2026	MANASI MOHAPATRA	2026-08-18	Occupation of deponent not mentioned in affidavit
46	D-WP(C)/38089/2026	PRAGYAN PARAMITA MOHANTY	2026-08-18	1. Sl. no.3 not correctly furnished in both Affidavit.
47	D-CRLMP/24521/2026	SURYA SWATA MOHAPATRA	2026-08-18	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.
48	D-CRLMP/23383/2026	SANJIB KUMAR BHANJADEO	2026-08-18	incomplete F.I.R page no 12 13 and page 15 16 not visible
49	D-WP(C)/38240/2026	SUBAS CHANDRA DAS	2026-08-18	1. Name of the Petitioner in entire petition including Acknowledgement slip be corrected as per signature.
50	D-WP(C)/37577/2026	BIBHUTI BHUSAN MISHRA	2026-08-18	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 80 not neat.
51	D-CRLMP/23353/2026	SATYA NARAYAN MISHRA 4	2026-08-18	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.
52	D-WP(C)/38241/2026	SUBAS CHANDRA DAS	2026-08-18	1. Name of Pet. in entire petition including Acknowledgement slip be corrected as per signature. 2. Document attached as Ann.3 not proper.
53	D-BLAPL/24648/2026	SUVASHISH PATTANAIK	2026-08-18	1. The name and address of the Victim may be redacted from the F.I.R. copy under Annexure 1
54	D-WP(C)/35274/2026	SRITAM KUMAR NAYAK	2026-08-18	1. Para 4 missing in IA. 2. Page marking of IA not correct.
55	D-BLAPL/24674/2026	JUGALA KISHORE PANDA	2026-08-18	page no.37 partially legible
56	D-BLAPL/24112/2026	RUDRA NARAYAN PARIJA	2026-08-18	Page No.12 not legible.
57	D-BLAPL/24710/2026	PRASANTA KUMAR SAHOO	2026-08-18	page no.36 partially legible. 2.C.copy of rej.order be kept in proper place with annex. and page mark
58	D-BLAPL/24684/2026	DALIRANI BEHURAY	2026-08-18	1. signature of deponent not tally with declaration of affidavit.2. Sig nature of executant in v.nama not tally with rej.order and petition.

59	D-BLAPL/24692/2026	PANCHANAN PANIGRAHI	2026-08-18	Unredacted copy of annex.1 be kept in cover
60	D-CRLMP/23374/2026	ADYASIDHI MISHRA	2026-08-18	op -1 not a party need redact
61	D-WP(C)/36968/2026	NITYANANDA BEHURIA	2026-08-18	1. Annexure number not correctly furnished in Prayer of the petition.
62	D-ABLAPL/24739/2026	SOUMYA JYOTI BISWAL	2026-08-18	1. Reference certificate is not properly furnished. 2. Copy is not served. 3. The surname of the petitioner has not been correctly mentioned in the entire petition. 4. The date of summons is not correctly furnished in the Annexure 1 in the Index
63	D-CONTC/32835/2026	ADV.	2026-08-18	1. Year of WP(C) No.under Annexure-1 does not tally with para-2 of the petition.2.Name of the Opp.Party nos.1 and 2 not furnished in the cause title
64	D-CRLREV/23588/2026	KULDEEP MOHANTY	2026-08-18	1 Being aggrieved , Ground and Good ground not mentioned.2 CRLMC mentioned instead of CRLREV in petition.
65	D-WP(C)/36574/2026	MIHIR KANTA RATH	2026-08-18	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Date of Copy of Second Appeal vide annex-4 not tally with Index.
66	D-WP(C)/38054/2026	RANJAN KUMAR NAYAK	2026-08-18	20-VERNACULAR CERTIFICATE NOT FURNISHED. 1. Page marking of Ann.2 in Index not correct.
67	D-WP(C)/37857/2026	SAMARENDRA BAHADUR	2026-08-18	Annexure no not correctly furnished in Prayer.
68	D-RSA/31252/2026	GOPAL PRASAD JENA	2026-08-18	1.Authentication fee due on the (a) Copy of Trial Court Judgement Rs 02/- Not Paid. Decree Rs 05/- Not Paid.
69	D-RSA/35350/2026	NILAMANI BEHERA	2026-08-18	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED 1. Cause Title Not In order.Appellants No-2(a) to 2(c) not yet substituted in the L.A.Court
70	D-WP(C)/36579/2026	GIRIJA PRASAD DUTTA	2026-08-18	Page 21 not legible
71	D-TRP(C)/37810/2026	AMLAN SHAKTI PAUL	2026-08-18	20-VERNACULAR CERTIFICATE NOT FURNISHED.
72	D-WP(C)/35679/2026	ANKITA MUKJERJI	2026-08-18	Paragraph not mentioned in Declaration.
73	D-ABLAPL/24252/2026	GOPAL PRASAD LAL	2026-08-18	As per Notification dtd. 05-12-2025 reference certificate not correctly furnished.ii) Paragraph no. not correctly mentioned in affidavit III).Petition not correctly addressed to Honorable Court
74	D-WP(C)/38047/2026	TUKUNA KUMAR MISHRA	2026-08-18	.Petition not correctly addressed to Honorable Court

75	D-MATA/36684/2026	GYANA RANJAN MAHAPATRA	2026-08-18	date of judgement wrong at being aggrieved
76	D-ABLAPL/24700/2026	KABIRAJ PRADHAN	2026-08-18	1. Reference certificate not properly furnished. 2. FIR copy not filed in this Reg I.A. filed for dispensing with the copy of the FIR.
77	D-ABLAPL/24702/2026	GOPINATH MISHRA	2026-08-18	1. GR case number not mentioned in entire petition. 2. Reference certificate not properly furnished
78	D-ABLAPL/24690/2026	PANCHANAN PANIGRAHI	2026-08-18	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Name of the victim/ Informant redacting from page no.9 and Phone number from the page no.8. 2. Name of the victim / Informant need not be disclosed in connection with Annex-1 and kept in closed cover.
79	D-ABLAPL/24312/2026	SUJIT KUMAR PATTNAIK	2026-08-18	i) Unredacted copy of cause title , Affidavit AND Vakalatnama to be filed ii) For further S.R.
80	D-WP(C)/38053/2026	TUKUNA KUMAR MISHRA	2026-08-18	1.Petition not correctly addressed to Honorable Court 2. Adv.for petitioner not signed in Index.
81	D-ABLAPL/24371/2026	CHIRANJIB ROUT	2026-08-18	) As per Notification dtd. 05-12-2025 reference certificate not correctly furnished.
82	D-CONTC/37747/2026	ADV.	2026-08-18	Neat copy of Anx-4 to be filed.
83	D-WP(C)/37685/2026	SUBHRANSU BHUSAN MOHANTY	2026-08-18	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. page no. 44 not neat.
84	D-EXP/35122/2026	ADV.	2026-08-18	i) Put up for SR after disposal of I.A. no.27/2026
85	D-WP(C)/38148/2026	SUBHADUTTA ROUTRAY	2026-08-18	.Subject Code incorrectly Mentioned
86	D-WP(C)/38146/2026	JITENDRA KUMAR MISHRA (2)	2026-08-18	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Name of petitioner not correct in CT and affidavit,page no. 40 not neat.
87	D-CMP/38162/2026	PRAMODA KUMAR MISHRA	2026-08-18	Page nos.20 21 and 22 not neat.
88	D-WP(C)/38138/2026	SOMANATH MISHRA	2026-08-18	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Annexure -1 not neat.
89	D-EXP/32508/2026	PRAFULLA KUMAR MOHAPATRA	2026-08-18	1. Petitioner in Exp not party in wp (c). I.A. filed for leave prefer to Exp. 2. i) Neat copy of c. copy of order page no 2 to be filed.
90	D-CRLMC/24755/2026	ASHIS KUMAR MISHRA	2026-08-18	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.

				Nomenclature not correct in Vnama.C.copy of annexure -1 not filed.
91	D-BLAPL/24593/2026	JAYADEBA BEHERA	2026-08-18	1.2(a0cc case and T.R. case not correctly mentioned in C.title as well as para-1 of the petition. 2.Paragraphs not properly mentioned in petition as well as declaration of affidavit. 3.Annexure-1 not properly paginated.
92	D-CRLMC/22881/2026	SK. ZAFARULLA	2026-08-18	.Subject Code Not Furnished .
93	D-CRLREV/24617/2026	DR. BINODA KUMAR MISHRA	2026-08-18	Name of victim be redacted.annexures be kept in cover.
94	D-WP(C)/38585/2026	SAROJA KANTA SAMAL	2026-08-18	4-AFFIDAVIT/VERIFICATION NOT PROPER. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1. Signature of the petitioner in V.nama and affidavit does not tally with cause title
95	D-ABLAPL/23895/2026	DIBYA PRAKASH MISHRA	2026-08-18	4-AFFIDAVIT/VERIFICATION NOT PROPER. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1. Signature of the petitioner in V.name and affidavit does not tally with cause title
96	D-WP(C)/37662/2026	SARASWATI SENAPATI	2026-08-18	1. Paragraph no. not correctly furnished in the petition
97	D-RSA/38153/2026	BUDHIRAM DAS	2026-08-18	1.D.C.fee of Rs.4173/- to be Paid 2..The discrepancy in the name of R-15 be reconciled.3.Sl. No R-9 repeated twice be corrected. 4. C.Fee Payable left blank be filled up.Put up for further S.R after Payment of D.C.Fee for computing the period of limitation.
98	D-WP(C)/37645/2026	PRAJIT KUMAR PRADHAN	2026-08-18	1.Date of order under Annexure-5 does not tally with para-7 and prayer of the petition.2. Date not mentioned in Annexure-3
99	D-BLAPL/24547/2026	KULDEEP MOHANTY	2026-08-18	i) As per Notification dtd. 05-12-2025 reference certificate not correctly furnished.
100	D-CONTC/37250/2026	ADV.	2026-08-18	8-CAUSE TITLE NOT IN ORDER. i) Opp. party nos. 1 2 and 3 be made party in CONTC petition.ii) Contemnno. 2 not party in wp(c) no.22872/ 202 but I. A filed for impletion of party.iii) I.A. to be filed for leave before the Contc petition.
101	D-WP(C)/35955/2026	SAMBEET PATTANAYAK	2026-08-18	Annexure no mentioned in Prayer not correctly.OPPE PARTY NO.3 ADDRESS NOT GIVEN
102	D-RSA/36923/2026	MAHESWAR MOHANTY	2026-08-18	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED
103	D-CMAPL/33768/2026	SASWATI SOUMYA SAHU	2026-08-18	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED

104	D-WP(C)/36056/2026	AMBIKA PRASAD RAY	2026-08-18	Mobile Phone Numbers Of All The Signing Advocates Not Indicated.
105	D-WP(C)/37749/2026	RAMESH KUMAR SAHU	2026-08-18	Address of op-6 to 10 not furnished.
106	D-BLAPL/24543/2026	RAMDAS ACHARY	2026-08-18	i)Name of the informant be redacted from para-2 of the petition.
107	D-WP(C)/35426/2026	GAJENDRANATH ROUT	2026-08-18	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
108	D-CRLMC/24202/2026	DIBYA PRAKASH MISHRA	2026-08-18	1. Copy of Annexures-1 3 and 4 disclosing the name of Informant/Victim be kept in cover.
109	D-ABLAPL/24636/2026	GIRENDRA KUMAR GOSWAMI	2026-08-18	1. Index as well as petition is not properly paginated. 2.The name and address of the School mentioned in the petition and F.I.R may be redacted. 3. P.S. case No. mentioned in the Cause Title does not tally with that of Prayer portion
110	D-WP(C)/35408/2026	SAIBRATA RATH	2026-08-18	1. Page marking of date chart not correct. 2. Pet. name not found in Ann.1. 3. Date of Ann.14 in Index and para 13 not correct.
111	D-CRLMC/24463/2026	BIJAYA KUMAR RAGADA	2026-08-18	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Paragraph no. not correctly furnished in declaration of I.A
112	D-ABLAPL/24734/2026	ARIJEET MISHRA	2026-08-18	1. F.I.R. copy wherein the name of the parent of the Victim has been mentioned may be kept in sealed cover(i.e,Annexure 1 and 2) 2. Redacted copies,i.e.,Annexure 1 and 2 are not legible properly. 3. Paragraphs is not mentioned properly in the petition.
113	D-CRLMC/23538/2026	JYOTIRMAYA SAHOO	2026-08-18	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1. L.A.A.fee of Rs.10/- not paid in V.nama.2.Copy of charge sheet to be filed
114	D-ABLAPL/24599/2026	JUGALA KISHORE PANDA	2026-08-18	Paragraphs not properly mentioned in declaration of affidavit.
115	D-WP(C)/35361/2026	PRAKASH KUMAR MISHRA	2026-08-18	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Synopsis and date chart not page marked.
116	D-CRLA/23401/2026	BISWAJIT RANJAN TRIPATHY	2026-08-18	Name of Victim/ Relatives / Address and School address to be redacted from Annex-1 and kept sealed cover.
117	D-CRLMC/23545/2026	JYOTIRMAYA SAHOO	2026-08-18	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1. Welfare fee of Rs.50/- not paid in V.nama
118	D-WP(C)/37656/2026	PRAVATA KUMAR JENA	2026-08-18	1. Paragraph declaration incomplete. 2. Page 41 missing.

119	D- ABLAPL/24719/2026	PRADIPTA KISHORE BHUYAN	2026-08- 18	1. Page no.13 not neat and legible.2. Copy of Annexure-1 disclosing the name of Informant/Victim be kept in cover.3. No. of P.S and C.T.Case under Annexure-1 does not tally with Synopsis.
120	D- CRLMC/23481/2026	BISWARANJAN DALAI	2026-08- 18	. Copy of Annexure-1 2 AND 3 disclosing the name of Informant/Victim be kept in cover
121	D-WP(C)/37646/2026	PRASANTA KUMAR MISHRA	2026-08- 18	1. As per record Annexure-6 not properly page marked in Index
122	D- CRLMP/24005/2026	SUBHRANSU BHUSAN MOHANTY	2026-08- 18	1. Page nos.8 to 11 not neat and legible.
123	D- CRLMP/23887/2026	BHUBANANANDA LENKA	2026-08- 18	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
124	D- BLAPL/24628/2026	DIBYA JYOTI SAHOO	2026-08- 18	1. Subject code is not correctly furnished. 2. The name of the victim may be redacted from F.I.R in Annexure 1. 3.The name of the victim has also been reflected in in Annexure 2 may be kept in sealed cover.

DEFECTIVE REPORT LIST				
DEFECTIVE REPORT OF 18-08-2026 (CASES FILED BEFORE 2024)				
Sl no.	Filing Number	Case Number	Advocate for Petitioner/Caveator	Defects as per S.R.
1	WP(C)/27715/2011	WP(C)/27715/2011	M/S.D.P.DHAL	5. SECOND COPY OF PETITION NOT FILED.